of Scientific and Technological Development was held in New Delhi from 22nd to 24th June 1978, in pursuance of the Action Programme for Economic Cooperation among Non-Aligned and other Developing Countries adopted in Colombo in 1976.

(b) The meeting recommended that consultations should be promoted among non-aligned and and other developing countries at the regional and global levels in order to develop a common stand on the substantive issues likely to come up at the United Nations' Conference on Science and Technology for Development to be held in 1979. The metting also discussed various measures for promoting cooperation among non-aligned countries in science and technology including the development of national scientific and technological policies, joint research activities, development of technical and consultancy capabilities, development of information systems, promotion of public understanding of science and technology, etc. It was decided that an Inter-Governmental Working Group on Appropriate Technology should meet in India early in 1979, with participation from non-aligned and developing countries. The meeting also discussed the Statute of the proposed Centre for Science and Technology of Non-Aligned Countries to be set up in India. The Coordinating Countries recommended the adoption of these proposals by the meeting of Foreign Ministers of Non-Aligned Countries to be held in Belgrade in July 1978.

Monopoly Houses

451. SHRI M. N. GOVINDAN NAIR: Will the Minister of INDUSTRY be pleased to state:

(a) whether he had discussion with the Finance Minister and Law Minister recently on the steps to be taken to check further growth of monopoly houses in the country; and

(b) if so, details and outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). A meeting was held on the 21st June, 1978 among the Ministers of Industry, Finance and Law, Justice and Company Affairs to discuss the policy in regard to grant of licences/approvals to MRTP undertakings and further steps to be taken for inducing non-MRTP companies to enter into important fields of industry. Discussions centred round the role of public sector, and steps to be taken to ensure greater degree of participation by non-MRTP companies in important fields of industry. On the basis of broad guidelines indicated at the meeting details are being worked out.

भारतीय प्रशासनिक सेवा के लिए अनुसूचित जाति और अनुसूचित जनजाति के उम्मीदवारों की तैयारी

452. श्री हरिशंकर महाले : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं, जिन्होंने भारतीय प्रशासनिक सेवा के लिए तैयारी करने हेतु अनुसूचित जाति और अनुसूचित जनजाति के उम्मीदवारों को सुविधायें उपलब्ध की हैं; और

(ख) भारतीय प्रशासनिक सेवा के अधिकारियों की कुल संख्या कितनी है और उन में अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्तियों की संख्या का राज्यवार ब्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) संघ लोक सेवा आयोग द्वारा ली जाने वाली भारतीय प्रशासनिक सेवा आदि परीक्षाओं के लिए परीक्षा-पूर्व शिक्षण केन्द्रीय सरकार के केन्द्र द्वारा प्रायोजित कार्यक्रम के अधीन दिया जाता है । सात केन्द्र हैं—एक इलाहाबाद में, एक दिल्ली में, एक हैदराबाद में, एक जयपुर में, एक मद्रास में

एक पटियाला में, और एक शिलांग में जो सभी राज्यों तथा संघशासित क्षेत्रों के अनुसूचित जातियों तथा अनुसूचित जनजातियों के उम्मीदवार को सुविधा प्रदान करते हैं

(ख) अपेक्षित सूचना का विवरण विवरण अनुलग्नक में दिया गया

विवरण

1-1-1978 को भारतीय प्रशासनिक सेवा के अधिकारियों की कुल संख्या और उनमें से अनुसूचित जातियों तथा अनुसूचित जनजातियों की संख्या राज्यवार ब्यौरा

क्र० सं०	राज्य	भारतीय प्रशासनिक सेवा के अधिकारियों की कुल संख्या	अनुसूचित जातियां	अनुसूचित जनजातियां
1	आंध्र प्रदेश . .	241	25	7
2	असमय/मेघालय .	135	4	23
3	बिहार .	284	20	12
4	गुजरात . .	169	14	5
5	हरियाणा .	132	17	1
6	हिमाचल प्रदेश . . .	84	7	9
7	जम्मू और कश्मीर .	86	7	3
8	कर्नाटक .	190	21	6
9	केरल .	114	10	1
10	मध्य प्रदेश .	283	26	11
11	महाराष्ट्र . .	260	26	8
12	मणिपुर-त्रिपुरा .	77	2	16
13	नागालैंड . .	35	—	21
14	उड़ीसा . .	170	12	4
15	पंजाब . . .	146	24	1
16	राजस्थान .	177	9	8
17	सिक्किम . .	2	—	—
18	तमिलनाडु . . .	237	28	4
19	संघशासित क्षेत्र . . .	135	12	15
20	उत्तर प्रदेश . .	351	47	5
21	पश्चिम बंगाल . . .	230	22	8
		3538	333	168